

Rank	Levels	Rate per month (INR)
Havildar/Equivalents	5 and below	12000
Naik/Equivalents		
Sepoy/Equivalents		

The above recommendation has been accepted with the approval of the Cabinet and Resolution dated 30.09.2016 issued accordingly.

The 6th CPC dispensation of the calculation of disability element on percentage basis, however, continues for civil side which has resulted in an anomalous situation. The issue has accordingly been referred to the Anomaly Committee.

Stationing of Army personnel in foreign countries

674. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Indian Army personnel are stationed in various countries, if so, the details thereof; and

(b) the purpose for which they are stationed in other countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Indian Army personnel are deployed in United Nations Peacekeeping Missions as part of our national commitment to United Nations. Indian Army Personnel are also deployed as part of Indian Army Training Teams/ Indian Military Training Teams in friendly foreign countries for the purpose of providing military training including training related to IT, Telecommunication, English Language, etc. Further, to enhance defence cooperation, Indian Army Personnel are also stationed on deputation in various countries as Military/Defence Attaches, etc., to Defence Wings of our Embassies/High Commissions. Presently over 8,000 army personnel are deployed for above purposes in various countries.

Joint strategic undertaking for manufacturing parts of Rafale Jets

†675. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of DEFENCE be pleased to state:

(a) whether Indian defence requirements will be fulfilled from the procurement deal of Rafale fighter jets;

† Original notice of the question was received in Hindi.